

CENTRAL ADMINISTRATIVE TRIBUNAL
BANGALORE BENCH, BANGALORE

MISCELLANEOUS APPLICATION NO.170/00153/2020

IN

ORIGINAL APPLICATION NO.170/00192/2019

DATED THIS THE 6TH DAY OF MARCH 2020

HON'BLE SHRI CV. SANKAR, MEMBER(A)

Hoovegowda MH

...Applicant

(By Shri MR.Achar...Advocate)

Vs.

1.The General Manager,
Representing South
Western Railway,
Hubli Zone, Hubli 580 020
and 2 others

....Respondents

(By Shri N.Amaresh, .. Senior Panel Counsel)

O R D E R (ORAL)

HON'BLE SHRI CV. SANKAR, MEMBER(A)

MA.153/2020 has been filed requesting time for 3 more months from today for passing orders, since employers are in consultation with other government departments. 2 more months' time granted to implement the order dated 10.12.2019 in OA.192/2019. MA for extension of time is allowed. No order as to costs.

(CV. SANKAR)
MEMBER (A)

bk